

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

ORDER

Subject: Submission of pension cases through Pension Suvidha Portal-issuance of additional instructions.

No. 162 of 2026/RG/NG-494(I)

Dated: 05-02-2026

Consequent upon the instructions/directions issued by Finance Department, Government of Jammu & Kashmir vide Circular No.'s DGAT/PS/DR/7746150/382 dated 31-10-2025 and DGAT/PS/DR/7746150/25 dated 21-01-2026, respectively, a committee of following officers/officials of High Court of Jammu & Kashmir and Ladakh is hereby constituted, who shall work under the supervision of Chief Accounts Officer, High Court of Jammu & Kashmir and Ladakh, so that the pension cases of retiring Judicial Officers as well as employees of High Court of Jammu & Kashmir and Ladakh are uploaded on the "Pension Suvidha Portal" well in time and without any discrepancy or deficiency, while ensuring strict adherence to the instructions issued by Finance Department vide circulars (supra):

S. No	Name of the Officer/Official	Role
1	Abid Majeed, Assistant Registrar (Accounts), High Court Main Wing, Jammu	Member.
2	Tariq Ahmad Mir, Head Assistant (Nazarat Section) High Court Main Wing, Jammu	Overall in-charge for uploading pension cases of Judicial Officers as well as High Court employees on <i>Pension Suvidha Portal</i> .
3	Yogeshwar Singh, Head Assistant (Gazetted Section) High Court Main Wing, Jammu	Member cum presenting official for scrutinizing pension cases of all Judicial Officers of UT's of J&K and Ladakh as well as Officers of High Court of J&K and Ladakh.
4	Arshaid Ahmed Wani, Senior Assistant (Non-Gazetted Section) High Court Main Wing, Jammu	Member cum presenting official for scrutinizing pension cases of officials of High Court of J&K and Ladakh.

Note:

- Accounts Officers, High Court Wing, Jammu/Srinagar are directed to share the HRMS details/credentials of retiring Officers/Officials of High Court of Jammu & Kashmir and Ladakh with Shri Tariq Ahmad Mir, Head Assistant on the official email ID nazaratsectionhc@gmail.com at the time of submission of pension papers, and
- Chief Administrative Officers of District Judiciary of UT's of J&K and Ladakh shall also share the HRMS details/credentials of retiring Judicial Officers on email ID nazaratsectionhc@gmail.com at the time of submission of pension papers.

Sd/-

(M.K Sharma)

Registrar General


No: 4991-5040 of 2026/RG/NG

Dated 05-02-2026

Copy to:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, for information.

2. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
3. Director, J&K Judicial Academy, Janipur Jammu.
4. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary action.
5. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu.
6. Registrar Computer (IT), High Court of Jammu & Kashmir and Ladakh, Jammu.
7. All Principal District and Session Judges of UT's of J&K and Ladakh for information and with the request to circulate the same among all Judicial Officers working under their control.
8. Registrar (Statistics/Administration/Recruitment/ Management) for information.
9. Director General, Accounts & Treasuries, Finance Department for information.
10. CPC, (e-Courts), High Court Main Wing, Jammu for information and necessary action.
11. Chief Accounts Officer, High Court of Jammu & Kashmir and Ladakh, Jammu for information and necessary action.
12. Assistant Registrar (Accounts) High Court Main Wing, High Court Wing, Jammu/Srinagar for information and compliance.
13. Assistant Registrar (Administration), High Court Wing, Jammu/Srinagar for information.
14. In-charge Nazarat, High Court Main Wing, Jammu for information and compliance.
15. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
16. S/Shri _____ for information & compliance.
17. Order Book.


05-02-2026
Assistant Registrar (Adm.)
AMM
05/02/26